

**GOVERNMENT OF INDIA  
SHIPPING  
LOK SABHA**

UNSTARRED QUESTION NO:6035

ANSWERED ON:03.05.2010

MONOPOLY OF PPP PLAYERS AT MAJOR PORT PROJECTS

Patil Shri Sanjay Dina ;Ray Shri Rudramadhab ;Semmalai Shri S. ;Singh Alias Pappu Singh Shri Uday

**Will the Minister of SHIPPING be pleased to state:**

- (a) whether the Government has revised policy/guidelines to prevent private sector monopoly in port sector;
- (b) if so, the details of such guidelines/policy;
- (c) whether the views of the stakeholders were taken before the finalisation of these guidelines;
- (d) if so, the details thereof;
- (e) the extent to which the monopoly of some of the players at major ports is likely to be contained; and
- (f) the other steps taken by the Government to improve the working and bring transparency in the functioning of major ports?

**Answer**

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a) to (e): The matter is under consideration of the Government.

(f): The model documents on Request for Qualification (RFQ), Request for Proposal (RFP) and Concession Agreement for award of projects in the port sector have been issued with a view to improve the working and bring transparency in the functioning of the major ports in the country.